

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.6077
TO BE ANSWERED ON 04.04.2018**

Subscription in NMDFC

+6077. SHRIMATI RITI PATHAK:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is mandatory for all the States and Union Territories to contribute their subscription in National Minority Development and Finance Corporation(NMDFC).
- (b) if so, the share of each State and Union Territory in it during the last decade and the year-wise, State/Union Territory-wise contribution made by them along with the details thereof;
- (c) whether any State/Union Territory has demanded exemption from contribution to NMDFCs; and
- (d) if so, the details thereof and the reasons therefor along with the response of the Government thereto?

**ANSWER
MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) National Minority Development and Finance Corporation (NMDFC) is a joint venture of the Central Government, States/UTs and individual/institutions interested in development of notified six minorities namely Muslim, Sikh, Jain, Parsi, Buddhist and Christian communities in the country. The earmarked share of the authorised share capital of NMDFC for Central Govt. is 73%, States/UTs 26% and individuals/institutions 1%.

The share of each State/UT is worked out based on the ratio of minority population of the State/UT to total minority population of the country. The authorized share capital of NMDFC is Rs.3,000/- crores and its paid-up capital as on 26.3.2018, is Rs. 1796.60 crs. It is mandatory for the States/UTs to contribute in the equity of NMDFC for the socio-economic development of the six notified minorities communities.

(b) The earmarked share of each State/UT and actual year-wise contribution made by the respective State/UT in the equity of NMDFC is annexed.

(c) &(d): Request for exemption from contribution in the equity of NMDFC has been received from the State Govt. of Madhya Pradesh wherein it informed that the beneficiaries belonging to minority communities are unable to utilize the loan amount for employment oriented activities due to lack of training & skill upgradation and that it has decided to launch a state Govt. scheme of skill upgradation which provide 25% subsidy in the credit disbursed by banks to the target group. The Ministry has requested the Govt. of Madhya Pradesh to ensure implementation of NMDFC schemes in the State of Madhya Pradesh on priority basis.

STATEMENT SHOWING STATEWISE AND YEARWISE EQUITY CONTRIBUTION RECEIVED

Sr. No.	STATE	EQUITY Earmarked	2006-2007	2007-2008	2008-2009	2009-2010	2010-2011	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	TOTAL CONTRIBUTION RECEIVED	BALANCE TO BE CONTRIBUTED	%age Contribution
1	ANDAMAN & NICOBAR	44.65	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	44.65	0.00
2	ANDHRA PRADESH	1622.58	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	734.37	888.21	45.26
3	ARUNACHAL PRADESH	152.80	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	152.80	0.00
4	ASSAM	3829.51	0.00	150.00	200.00	112.00	200.00	200.00	0.00	200.00	200.00	200.00	0.00	0.00	1632.00	2197.51	42.62
5	BIHAR	5688.12	400.00	232.39	50.00	200.00	194.70	0.00	445.30	50.00	0.00	0.00	0.00	0.00	2072.43	3615.69	36.43
6	CHANDIGARH	78.10	0.00	0.00	0.00	0.00	0.00	0.16	0.00	0.00	0.00	0.00	0.00	0.00	39.05	39.05	50.00
7	Chhatisgarh	389.32	0.00	0.00	50.00	60.50	0.00	0.00	84.16	0.00	0.00	0.00	0.00	0.00	194.66	194.66	50.00
8	DADRA NAGAR HAVELI	5.42	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.45	3.97	26.76
9	DAMAN & DIU	6.55	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	6.55	0.00
10	DELHI	960.65	81.45	0.00	64.04	0.00	0.00	208.15	0.00	0.00	0.00	0.00	0.00	480.00	960.33	0.32	99.97
11	GOA	186.68	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	186.68	0.00
12	GUJARAT	2034.15	0.00	0.00	120.00	70.00	0.00	472.07	0.00	0.00	0.00	100.00	125.00	0.00	1242.07	792.08	61.06
13	HARYANA	999.67	0.00	50.00	51.60	0.00	0.00	44.60	0.00	0.00	0.00	0.00	41.50	42.00	294.70	704.97	29.48
14	HIMACHAL PRADESH	113.40	0.00	6.15	0.00	7.56	5.67	0.00	18.90	0.00	0.00	0.00	0.00	0.00	56.70	56.70	50.00
15	J&K	2937.56	200.00	120.00	170.00	200.00	172.50	50.00	200.00	0.00	100.00	0.00	500.00	1105.00	2937.50	0.06	100.00
16	JHARKHAND	2023.29	100.00	300.00	0.00	50.00	25.00	50.00	25.00	0.00	25.00	50.00	0.00	0.00	625.00	1398.29	30.89
17	KARNATAKA	3244.90	0.00	253.02	0.00	216.00	162.57	0.00	0.00	0.00	540.82	0.00	1622.00	0.00	3244.45	0.45	99.99
18	KERALA	5733.94	0.00	0.00	0.00	200.00	1641.97	0.00	0.00	0.00	0.00	0.00	2867.00	0.00	5733.97	-0.03	100.00
19	LAKSHADWEEP	24.05	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	24.05	0.00
20	MADHYA PRADESH	1800.10	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	297.36	1502.74	16.52
21	MAHARASHTRA	7157.24	100.00	150.00	0.00	350.00	60.00	664.00	80.00	80.00	0.00	58.25	50.00	0.00	2432.25	4724.99	33.98
22	MANIPUR	383.78	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	25.00	358.78	6.51
23	MEGHALAYA	714.77	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	714.77	0.00
24	MIZORAM	351.52	0.00	0.00	0.00	0.00	42.60	0.00	0.00	0.00	0.00	0.00	0.00	100.00	199.60	151.92	56.78
25	NAGALAND	752.61	0.00	45.00	0.00	40.00	0.00	20.00	20.00	0.00	0.00	0.00	0.00	0.00	220.00	532.61	29.23
26	ODISHA	694.69	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	111.58	583.11	16.06
27	PUDUCHERRY	52.38	0.00	0.00	0.00	0.00	0.00	0.00	14.84	0.00	0.00	0.00	0.00	0.00	26.19	26.19	50.00
28	PUNJAB	6303.24	50.00	50.00	50.00	50.00	50.00	100.00	0.00	0.00	0.00	200.00	200.00	0.00	960.00	5343.24	15.23
29	RAJASTHAN	2342.66	336.58	0.00	0.00	156.18	117.13	390.44	0.00	0.00	0.00	0.00	1170.67	0.00	2342.00	0.66	99.97
30	SIKKIM	81.12	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	81.12	0.00
31	TAMILNADU	2993.63	0.00	0.00	0.00	100.00	0.00	0.00	350.00	100.00	0.00	0.00	0.00	0.00	850.00	2143.63	28.39
32	TELANAGANA	1766.80						0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1766.80	0.00

33	TRIPURA	188.18	0.00	0.00	0.00	10.50	10.40	3.50	54.69	0.00	0.00	94.09	0.00	0.00	188.18	0.00	100.00
34	UTTAR PRADESH	13148.07	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	700.06	12448.01	5.32
35	UTTARANCHAL	520.32	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	65.00	455.32	12.49
36	WEST BENGAL	8673.52	408.26	0.00	578.24	433.67	0.00	200.00	1245.59	0.00	0.00	0.00	1500.00	2137.00	7973.76	699.76	91.93
	GRAND TOTAL	77999.99	1676.29	1356.56	1333.88	2256.41	2682.54	2402.92	2538.48	430.00	865.82	702.34	8076.17	3864.00	36159.66	41840.34	46.36